

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : S Sanjeevi

PETITION NUMBER : CP(IB)/90(CHE)/2023

APPLICATION NUMBER:
a) Cont.P(IBC)/8/2024
b) IA(IBC)/487(CHE)2024
c) IA(IBC)/482(CHE)2024
d) IA(IBC)/699/2024

ORDER

Ld. Counsel Ms. Jayanthi K Shah for the Petitioner. Ld. Counsel from the office of M/s. Bethala Law House is present. Ld. Counsel Mr. B. Dhanaraj for the Respondent.

Counsel for the Respondent stated that he has got instructions to appear for the Respondent and yet to file vakalat. The Respondent Mr. S. Sanjeevi was present in person in the morning and due to technical difficulties the Court convened only in the afternoon. Therefore the presence of Mr. S. Sanjeevi confirmed by the Counsel and Registry is noted for record.

List the matters for hearing on **23.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk